Annexure – 3

Name of the corporate debtor: M/s Shree Geeta Textile Mills Pvt Ltd; Date of commencement of CIRP: 13.11.2024; List of creditors as on: 09.04.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	(Amount II														(Amount in ₹)
S.	Name of	Identification	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount	Remarks, if any
No	creditor	No.									contingent	mutual dues,	claim not	of claim	
			Date of receipt	Amount claimed	Amount of	Nature of claim	Amount	Amount	Whether related	% voting	claim	that may be	admitted	under	
					claim		covered by	covered by	party?	share in		set-off		verificati	
					admitted		security	guarantee		CoC				on	
							interest								
	Bank of India		26.11.2024	664746850.00	648044850.00	Secured Financial Creditor	664746850	664746850	No	82.44	16702000	-	-	-	Contingent Claim represents Bank Guarantees Issued but not Invoked as on CIRP initiation Date
2	Bank of Baroda		28.11.2024	105399269.00		Secured Financial Creditor	105399269	105399269	No	13.07	-	-	-	-	